Appointment in DESU

Written Answers

2530. SHRI HARVENDRA SINGH HANSPAL:

SHRI SHEO KUMAR MISHRA:
Will the Minister of ENERGY be
pleased to state:

- (a) whether it is a fact that the post of Director of Vigilance in Delhi Electric Supply Undertaking is lying vacant;
- (b) if so, what are the reasons for delay in the posting of a regular Director of Vigilnace in DESU; and
- (c) since when the post is lying vacant and by when it is likely to be filled by appointing a regular officer?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

- (b) According to DESU delay in appointing a regular Director of Vigilance is due to administrative/procedural reasons.
- (c) The post is lying vacant since 16-9-85 when the Director of Vigilance proceeded on leave. Delhi Electric Supply Undertaking is taking action to appoint a suitable officer in consultation with the Central Vigilance Commission and the Government.

Price hike of DMT

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2531. SHRI SHANKER SINH VAG-HELA:

SHRI BIR BHADRA PRATAP SINGH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that DMT price has been raised by M/s. Indian Petrochemicals Limited from Rs. 17,500/- per tonne to Rs. 19,000/- in March, 1985 and again to Rs. 21,500/- in October, 1985.

- (b) if so, what are the details of the increase in cost of production that made IPCL to raise the DMT price; and
- (c) what are the findings of the Bureau of Industrial Costs and Prices in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) Yes, Sir. However, Indian Petro-chemicals Corpration Limited (IPCL) then offered a discount of Rs. 500 per tonne making the exfactory price of DMT Rs. 21,000/- per tonne.

- (b) The main reasons for increase in the cost of production of DMT by IPCL include significant rise in prices of major raw materials, increase in power tariff and on account of maintenance and modernisation of the Plant.
- (c) According to the cost study of DMT made by Bureau of Industrial Costs and Prices, the weighted average fair selling price of DMT works out to Rs. 21,000/-per tonne.

Export of Maruti technology by Suzuki
2532. SHRI SAGAR RAYKA:
SHRI CHIMANBHAI MEHTA:

Will the Minister of INDUSTRY be pleased to state:

- (a) when Suzuki Motor Company of Japan actually started exporting Maruti technology and motor cars to India and when first payment towards royalty and cost of car was made to Suzuki;
- (b) how many ready Maruti cars/vans/ gypsies were imported and assembled and what was the CIF value thereof;
- (c) what is the import content per Maruti vehicle and when do we propose to achieve 100 per cent indigenisation; and

(d) how many Maruti vehicles are produced per annum; what is the per vehicle profit earned by the company and how much it contributes by way of central excise and other taxes to the national exchequer every year?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTER-PRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) The first consignment of car kits from Suzuki Motor Co. arrived in India in August, 1983.

The first payment to Suzuki was made in the form of lump-sum in January, 1983.

- (b) 68 vehicles have been imported in fully assembled condition mainly for display and testing purposes and not for sale. Some of these were sent to us as free of cost. CIF value incurred on these vehicles is about US \$ 155,000.
- (c) Average foreign exchange cost of components per vehicle this year is about \$ 1,688. Maruti expects to reach 95% indigenisation of its cars in 1988-89.
- (d) (i) Maruti produced 22,372 vehicles in 1984-85, 51,580 vehicles in 1985-86 and plans to produce 85,000 vehicles during the current year.
- (ii) Per vehicle profit earned by Maruti was Rs. 402/- in 1984-85 and Rs. 582/- in 1985-86.
 - (iii) Contribution to the national exchequer during 1984-85 and 1985-86 on account of taxes is given in the enclosed statement.

Statement

•	1985-86 (Rs. crores)	1984-85 (Rs. crores)
Excise Duty .	32 · 78	13 ·21
Sales Tax	24 · 38	11 -51
Customs Duty .	80 -24	31 .24
Income Tax .	0.02	· . —
Total	137 -42	55 -96

Industrial plans for North Eastern Region

- 2533. SHRIMATI BIJOYA CHAKRA-VARTY: Will the Minister of INDUS-TRY be pleased to state:
- (a) whether it is a fact that Central Government have decided upon a set of industrial plans for the North Eastern Region; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) The information is being collected and will be laid on the Table of the House.

Malpractices by dealers of Contessa Car

2534. SHRI K. VASUDEVA PANI-CKER: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have received complaints about malpractices indulged in by dealers of the Contessa Cars manufactured by the Hindustan Motors in different parts of the country especially in Gwalior, forcing the customers to purchase the car with earlier engine and are not being given the cars with latest Japanese engine;
- (b) whether Government propose to hold any enquiry in this regard and help the intending customers; and
- (c) whether Government's permission was sought by Hindustan Motors for fitting the Contessa Cars with Japanese engine?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (c) No such complaints have been received by the Government. The company has reported that